

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: April 16, 2012

No. 1208 /DR(S)/2012

In the Court's Notification No. 1067 & 1068/DR(S)/2012 dated 14.04.2012, the name "Pralhad Singh-II" be read as "Pralhad Singh-II".

BY ORDER OF THE COURT,

Sd/-

**(VISHNU CHANDRA GUPTA)
REGISTRAR GENERAL**

No. 163 /DR(S)/2012 Dated: Allahabad :April 16, 2012

In continuation of Court's endorsement No. 159/DR(S)/2012 dated 14.04.2012, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Lakhimpur Kheri and Moradabad (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Lakhimpur Kheri and Moradabad (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**